

12 hrs.

## OBITUARY REFERENCE

**Mr. Speaker:** I have to inform the House of the sad demise of Shri C. C. Biswas who passed away on the 10th December, 1960, at Calcutta at the age of 72.

Shri Biswas was a member of the former Central Legislative Assembly during the years 1930-37 and of the Provisional Parliament during the years 1950-52. He was also Minister of State, External Affairs, in 1950-52 and the Minister of Law and Minority Affairs in 1952-57.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

May I request the House to kindly stand in silence for a short while to express its sorrow?

*The Members then stood in silence for a minute.*

12-02 hrs.

## PAPERS LAID ON THE TABLE

## ANNUAL REPORT OF LIFE INSURANCE CORPORATION

**The Minister of Finance (Shri Morarji Desai):** I beg to lay on the Table a copy of the Report of the Life Insurance Corporation of India for the year ended 31st December, 1959 along with the Audited Accounts, under Section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-2521|60].

## COMMITTEE OF PRIVILEGES

## ELEVENTH REPORT

**Sardar Hukam Singh (Bhatinda):** I beg to present the Eleventh Report of the Committee of Privileges.

1566(Ai) LSD-4.

## PUBLIC ACCOUNTS COMMITTEE

## THIRTY-SECOND REPORT

**Shri Barman** (Cooch-Bihar—Reserved—Sch. Castes): I beg to present the Thirty-second Report of the Public Accounts Committee (1960-61) on the Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), 1958-69.

12:03 hrs.

## CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

## APPOINTMENT OF SHRI A. K. CHANDA, AS CHAIRMAN, FINANCE COMMISSION

**Mr. Speaker:** Shri T. B. Vittal Rao had tabled this notice, but he is absent. I have received the same notice from Shri S. M. Banerjee and Shri Tangamani, and I have allowed them to call the attention of the Minister to this matter.

**Shri S. M. Banerjee (Kanpur):** Under Rule 197, I beg to call the attention of the Minister of Finance to the following matter of urgent public importance and I request that he may make a statement thereon:

The appointment of Shri A. K. Chanda, former Comptroller and Auditor-General, as Chairman Finance Commission.

**The Minister of Finance (Shri Morarji Desai):** I rise to make a statement in connection with the matter raised by Shri S. M. Banerjee regarding the appointment of Shri A. K. Chanda, former Comptroller and Auditor-General of India, as the Chairman of the Third Finance Commission.

It is suggested that Shri Chanda's appointment as the Chairman of the Finance Commission is in violation of the letter and spirit of clause (4) of article 148 of the Constitution. Under that clause, the Comptroller and